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Regd

H.P. STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020- *2481*

Dated: *14.2.2020*

From: Member Secretary
To:

✓ The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Subject: O.A No. 05/2020 titled as Rita Sharma v. State of H.P. & ors, before the Hon'ble NGT; Joint factual and action taken report thereof.

Sir,

Kindly refer to order dated 14-01-2020, passed by the Hon'ble National Green Tribunal, in the above-cited matter:-

".....In view of the above, let a joint factual and action taken report be furnished in the matter by Deputy Commissioner, Hamirpur, Municipal Council, Hamirpur and Himachal Pradesh State Pollution Control Board by email within one month at judicial-ngt@gov.in....."

In compliance of aforecited order, it is submitted that joint inspection was conducted on 07.02.2020 under the chairmanship of Additional Deputy Commissioner, Hamirpur alongwith Sub Divisional Magistrate, Hamirpur, Environmental Engineer, HPSPCB, Una, Executive Officer, Municipal Council Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and the complainant.

Copy of the Joint Inspection Report is annexed as **Annexure R-1/1**. According to the report, Municipal Solid Processing Facility of Municipal Council, Hamirpur consists of Honey Comb Pits for composting of biodegradable waste into manure, Trammel machine for segregation/screening of waste and Bailing machine for compressing of plastic waste which is sent to a cement kiln for final disposal/burning. RCC retaining is constructed to avoid the spillage of solid waste. No major fire incident was observed/reported in recent past. The State Pollution Control Board has conducted air monitoring, sample analysis of compost of the Facility and water quality monitoring; results of which are within prescribed limits and with the report.

In view of factual position on spot, the Municipal Council, Hamirpur has been directed by the Joint Inspection Committee, to join the corners of RCC retaining wall to avoid spillage of solid waste, provide fencing to avoid entry of stray animals inside the Facility, construct storm drain of adequate size to avoid entry of storm/rain water and to ensure that no fire incident/forest fire take place in the Facility.

Further Municipal Council, Hamirpur has also been directed by the State Board to act on the recommendations of the Joint Inspection Committee. (**Annexure R1/2**)

The joint action taken report annexed as **Annexure R-1/1** may kindly be taken on record please.

(Enclosed: as above)

Yours faithfully,

14/2/20

Member Secretary
HPSPCB, Shimla

Tel. No. 0177-2673766

From

Deputy Commissioner,
District Hamirpur (HP)

To

✓ The Member Secretary,
H.P. State Pollution Control Board,
Shimla-9.

No. DCH-UDB/2020/- 438
Dated: Hamirpur the Feb. 11, 2020.

Subject:- O.A. No. 05/2020 titled as Rita Sharma Vs State of H.P. & ors., before the Hon'ble NGT.

Sir,

Kindly refer to your office letter No. PCB/NGT/OA No. 05/2020-911-13 dated 20.01.2020 on the subject cited above.

In this regard, it is submitted that the joint inspection has been conducted on 07.02.2020 under the chairmanship of Additional Deputy Commissioner, Hamirpur alongwith Sub Divisional Magistrate, Hamirpur, Environmental Engineer, HPSPCB, Una, Executive Officer, Municipal Council, Hamirpur, Assistant Engineer, I&PH Division, Hamirpur, JEE, HPSPCB, Una and complainant. The Joint factual and action taken report alongwith its enclosures is enclosed herewith for favour of your kind information and necessary action please.


Deputy Commissioner,
District Hamirpur (HP)

Joint Inspection Report

In compliance of Hon'ble NGT Order dated 14/01/2020 vide OA No. 05/2020 titled as Rita Sharma V/s State of HP & Ors, the site of Solid Waste Processing Facility of Municipal Council Hamirpur at Village Dugneri (Hamirpur) was inspected on 07/02/2020 by the Joint Inspection Team along with complainant Smt. Rita Sharma & ors under the Chairmanship of Additional Deputy Commissioner Hamirpur, Distt. Hamirpur (HP). Following Officers/Officials were present during the Joint Inspection:

1. Sub Divisional Officer (C), Hamirpur, Distt. Hamirpur (HP)
2. Environmental Engineer, HP State Pollution Control Board Una.
3. Executive Officer, Municipal Council Hamirpur.
4. Assistant Engineer, I&PH Division Hamirpur.
5. Junior Environmental Engineer, HPSPCB Una.

Following observations were made by the Joint Inspection team during the inspection of Solid Waste Processing facility:

1. The Municipal Solid Waste Processing facility of Municipal Council Hamirpur is situated at Village Dugneri, PO Bajuri, Tehsil & Distt. Hamirpur (HP) in 0.65 hectares land and was established in the month of May 2005 by Municipal Council Hamirpur.
2. There are 75 numbers of Honey Comb Pits for composting of bio-degradable waste into manure. The Executive Officer, MC Hamirpur apprised that the cost of solid waste processing facility is about 1.25 crores.
3. Municipal Council Hamirpur has constructed approach link road to the waste processing facility, Executive Officer, MC Hamirpur apprised that the total cost of construction of road is about Rs. 50 lacs.
4. Municipal Council Hamirpur has recently installed one number of Trammel machine (capacity - 20 ton/day) for segregation/screening of waste recently in the month January 2020 and the Executive Officer, MC Hamirpur apprised that the cost of said machine is Rs. 11 lacs.
5. Municipal Council Hamirpur has installed one number of Bailing machine (compressing capacity 20 Ton/day) of cost Rs. 2.51 lacs for compressing of plastic waste material and this compressed plastic waste is being sent to the cement kiln M/s Ultra Tech Ltd., Baga Cement Works, Distt. Solan (HP) for final disposal/burning. Copy of letter regarding waste sent by MC Hamirpur to M/s Ultra Tech Ltd., Baga Cement Works, Distt. Solan (HP) and receipt issued by the Cement Plant are enclosed as **Annexure I**.
6. The Executive Officer, MC Hamirpur apprised that the monthly expenditure on the operation of the solid waste processing facility is Rs. 1.75 lakh.
7. Municipal Council Hamirpur has constructed a RCC retaining wall of about 20 meters long x 13 meters height towards the Hathli Khad to avoid the spillage of solid waste from the waste processing facility in the Hathli Khad.
8. Municipal Council Hamirpur has also constructed toilets facility to their workers to avoid open defecation.
9. No fire incident at the site was observed during the spot inspection by the joint inspection committee. Also there was no sign of fire incident at the spot in recent. However, it was apprised by the Executive Officer, MC Hamirpur that a fire incident took place a few days back, which was doused immediately by the workers working in the facility. It is pertinent to mention here that if any fire incident took place in the solid waste processing facility that may convert the Solid Waste Processing Facility into an ash pile as the site is situated in the forest area where Pine Needles are spread out there, which may create forest fire. The site is functioning since last 15 years, but no such incident took place. Hence it can be denied that fire incidents took place in the Solid Waste Processing Facility frequently. However, if any minor fire incident takes place,

the same is doused immediately. The Executive Officer apprised that they have kept strict vigil to avoid any fire incident in the Solid waste Processing Facility.

- 10. The ambient air monitoring at Solid Waste Processing Facility of MC Hamirpur was conducted by the HP State Pollution Control Board on 01/10/2019 and the analysis results are within prescribed limits. Copy enclosed as **Annexure II**.
- 11. In addition to this, the sample of compost was also collected from the Solid Waste Processing Facility of MC Hamirpur and analyzed vide report no. 143 dt. 04/01/2020 and the analysis results are within limits. Copy of analysis report is enclosed as **Annexure III**.
- 12. The State Pollution Control Board is regularly monitoring water quality of Kunah Khad after confluence of Hathli khad, before its confluence into River Beas on monthly basis and analysis result are well within prescribed limits for primary water quality criteria for bathing water as per notification no. G.S.R. 742(E) dated 25/09/2000 of Ministry of Environment, Forest and Climate Change.
- 13. During the spot inspection stray animals i.e. a few dogs & monkeys were found wandering within the premises of Solid Waste Processing facility. Also birds such as crows and vultures etc. were found flying around the solid waste processing facility.

In view of the factual position on spot the Municipal Council Hamirpur has been asked/directed to ensure as follows:

- 1. Municipal Council Hamirpur should immediately join the corners of RCC retaining wall with hill side to avoid any spillage of solid waste in Hathli Khad.
- 2. Municipal Council Hamirpur should provide fencing of adequate height surrounding the solid waste processing facility to avoid entry of stray animals inside the solid waste processing facility and cover the part of solid waste processing facility with net where segregation is carried out at initial stage to avoid the entry of birds like crows and vultures etc. in the facility.
- 3. Municipal Council Hamirpur should construct a storm drain of adequate size to avoid the entry of storm/rain water in the solid waste processing facility from the adjoining hill slopes, to avoid contamination of water of Hathli Khad.
- 4. Municipal Council Hamirpur to ensure that no fire incident took place in the facility in future to avoid any forest fire in the area as the site is situated in forest area.

**Rattan Gautam
Additional Deputy Commissioner**

**Dr. Charanji Lal
Sub Divisional Officer (C)
Hamirpur**

**Er. S.K. Dhiman
Environmental Engineer
HPSPCB Una**

**K.L. Thakur
Executive Officer,
MC Hamirpur**

**Er. Rakesh Garg
Assistant Engineer,
I&PH Department Hamirpur**

**Er. Praveen Kumar
Junior Environmental Engineer
HPSPCB Una**

कमांक/एम0 सी0 एच0 / /2020

कार्यालय नगर परिषद हमीरपुर हि0 प्र0

दिनांक, हमीरपुर 177001 / /2020

प्रेषक

कार्यकारी अधिकारी,
नगर परिषद हमीरपुर।

प्रेषित

मुख्य प्रबन्धक
अल्ट्रा ट्रेच प्राइवेट लिमिटेड,
सोलन, हिमाचल प्रदेश।

विषय:- पालिका के साथ हुए अनुबन्ध के अनुसार पोलिथीन भेजने हेतु।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से फोन पर जो वार्ता हुई है उसी का अनुसरण करते हुए आज दिनांक 03/1/20 को पुराने पोलिथीन बण्डलों से भरी गाडी न0 HP-11 आपके अल्ट्रा ट्रेच सीमेन्ट प्लॉट पर अनुबन्ध के अनुरूप भेजी जा रही है। B-03/2

उचित कार्यवाही हेतु प्रेषित है

धन्यावाद।


कार्यकारी अधिकारी
नगर परिषद हमीरपुर

पृष्ठाकन कमांक 23 /एम0 सी0 एच0/2020

दिनांक 03 / 01 / 2020

प्रतिलिपि :-

राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनार्थ हेतु प्रेषित है।


कार्यकारी अधिकारी
नगर परिषद हमीरपुर

BAGA CEMENT WORKS (A UNIT of UltraTech Cement Ltd.)

WEIGHMENT SLIP

Serial No. : 8110060155

Plant No. & Type : H11B0312 TATA

Category : APPAPERWASTE

Receiver : EXECUTIVE OFFICER

Reporter Name : ONE TIME VENDOR

Report Date : 04.01.2020 12:01:13

Report Time : 04.01.2020 15:29:37

ALL WEIGHTS ARE IN KGS

PRINT DT & TIME : 04.01.2020 15:31:50 2020-01-03

LR No & Date : 23

CHALLAN QUANTITY : 0.35 2020-01-03

CHALLAN NO. & Date : 0

GROSS WT : 5380 KG

TARE WT : 4600 KG

NET WT : 780 KG

Handwritten signature and scribbles

कार्यालय नगर परिषद हमीरपुर हि० प्र०
दिनांक, 27/12/2019 हमीरपुर 177001

27/12/2019

प्रेषक

कार्यकारी अधिकारी,
नगर परिषद हमीरपुर।

प्रेषित

मुख्य प्रबन्धक
अल्ट्रा ट्रेच प्राइवेट लिमिटेड,
सोलन, हिमाचल प्रदेश।

विषय:- पालिका के साथ हुए अनुबन्ध के अनुसार पोलिथीन भेजने हेतु।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से फोन पर जो वार्ता हुई है उसी का अनुसरण करते हुए आज दिनांक 27-12-2019 का पुराने पोलिथीन वण्डलों से भरी गाड़ी न० एच० पी० 11बी 0312 आपके अल्ट्रा ट्रेच सीमेन्ट प्लॉट पर अनुबन्ध के अनुरूप भेजी जा रही है। उचित कार्यवाही हेतु प्रेषित है।

धन्यवाद।


o/c कार्यकारी अधिकारी
नगर परिषद हमीरपुर

पृष्ठांकनक्रमांक 400/ एम० सी० एच/2019 दिनांक 27/12/2019
प्रतिलिपि :-

राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनार्थ हेतु प्रेषित है।


o/c कार्यकारी अधिकारी
नगर परिषद हमीरपुर

08	28/12/19	11/47
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WAGIA CEMENT WORKS

DISTRICT OFFICE SOLAN (H.P.)

(MATERIAL GATE - SECURITY DEPARTMENT)

TICKET Weighbridge Number - 2

Serial No : 8119081739 Print Dt & Time: 30.12.2019 07:57:46

Vehicle No&Type: HP11B0312 TRUCK Challan No & Dt: 27.12.2019

Product : STORE MATERIAL LR No & date : 27.12.2019

Challan Quantity : 0.00

Supplier :

Transporter :

Date In : 28.12.2019 11:58:06 Gross Weight : 5,310.000

Date Out : 30.12.2019 07:57:27 Tare Weight : 4,500.000

* ALL WEIGHTS ARE IN KGS Net Weight : 810.000

Truck Image WEIGHMENT BY : GAGAN



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क्रमांक/एम0 सी0 एच0 / 3687 / 2019

कार्यालय नगर परिषद हमीरपुर हि0 प्र0

दिनांक,

हमीरपुर 177001

26/11/2019

कार्यकारी अधिकारी,
नगर परिषद हमीरपुर।

प्रेषित

मुख्य प्रबन्धक
अल्ट्रा टेच प्राइवेट लिमिटेड,
सोलन, हिमाचल प्रदेश।

विषय:- पालिका के साथ हुए अनुबन्ध के अनुसार पॉलिथीन भेजने हेतू।

महोदय,

उपरोक्त विषय के सन्दर्भ में आप से फोन पर जो वार्ता हुई है उसी अनुसरण करते हुए आज दिनांक 660/14 की पुराने पॉलिथीन वण्डलों से भरी गाड़ी न0 H.P.11B- आपके अल्ट्रा टेच सीमेन्ट प्लॉट पर अनुबन्ध के अनुरूप भेजी जा रही है।

उचित कार्यवाही हेतू प्रेषित है

धन्यावाद।


कार्यकारी अधिकारी
नगर परिषद हमीरपुर

पृष्ठाकन क्रमांक 3688 /एम0 सी0 एच0/2019

दिनांक 26/11/2019

प्रतिलिपि :-

राजेन्द्र कुमार नगर परिषद हमीरपुर को सूचनार्थ हेतू प्रेषित है।

तिलक राज


कार्यकारी अधिकारी
नगर परिषद हमीरपुर

CEMENT WORKS

DISTRICT- SOLAN (H.P)

(MATERIAL GATE - SECURITY DEPARTMENT)

TICKET

Weighbridge Number - 2

Print Dt & Time: 29.11.2019 10:34:42

WE Ticket No : 8119019740

Vehicle No&Type: HP11B0312 TRUCK

Challan No & Dt:

Product : STORE MATERIAL

LR No & date : 0 28.11.2019
Challan Quantity : 0.00

Supplier :

Transporter :

Date In : 29.11.2019 09:11:08

Gross Weight : 5,360.000

Date Out : 29.11.2019 10:34:28

Tare Weight : 4,510.000

* ALL WEIGHTS ARE IN KGS

Net Weight : 850.000

WEIGHMENT BY : GULAB

Truck Image



H.P. STATE POLLUTION CONTROL BOARD

Phase-IV Rakkar Colony, Una, Tehsil & Distt. Una, Pin-174303 (H.P.)

Phone: 01975-238131

Website : <http://www.hppcb.nic.in> e-mail : pcbrouna@gmail.com

ANALYSIS Report

I hereby certify that I, Mohit Bharti JEE-II, appointed Incharge NAMP Station Una vide this Office Order Endst. No. HPSPCB/RO/Una/PF/Mohit Bharti (JEE)/2019-1021-22 dated 03/10/2019 and in compliance to the Member Secretary, HPSPCB Una letter no. HPSPCB/Instrument Purchase, NAMP Station Una/I-8/2014-21198 dated 28/09/2019 received Ambient Air Monitoring Sample on 04/10/2019 from Er. Praveen Kumar Dhiman, JEE-I, Regional Office Una collected from Municipal Solid Waste Processing facility Hamirpur on dated 01/10/2019.

I further certify that I have analyzed the aforementioned sample on 05/10/2019 to 11/10/2019.

Sr. No.	Parameter	Results mg/m ³	Remarks
1.	RSPM (Respirable Suspended Particulate Matter)	78.03	Within limits

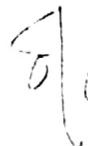
Signed this on 11/10/2019


(Signature)

Incharge, NAMP Station Una


Er. S.K. Dhiman
Environmental Engineer

Endst. No. HPSPCB/RO/Una/MC Hamirpur/2019 - 1057

 Dated 11-10-2019

To

The Executive Officer,
MC Hamirpur,
Distt. Hamirpur (HP)

Form- X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Spec. No **143**

Dated **04.01.2020**

I hereby certify that I, **Dr. Amit Pathania** State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 received on the **05th day of October, 2019** from **Er. Praveen Kumar Dhiman, Junior Environmental Engineer, HSPCB, Una** a **solid** sample of **Compost** of **M/s Executive Officer, MC Hamirpur, Distt. Hamirpur (H.P.)** for analysis. The sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the aforementioned sample on **05.10.2019** to **04.01.2020**. The results of the analysis reported below:-

Method of Analysis							
IS-2488 (I-V), IS- 3025 (Part 44): 1933, "Standard Method for the Examination of Water & Waste Water," 22 nd edition prepared & published jointly by:- 1. American Public Health Association. 2. American Water Works Association. 3. Water Environment Federation.							
Sr. No.	Parameter	Results	Unit	Sr. No.	Parameter	Results	Unit
1.	pH (1:5)	7.54		22.	Manganese(Mn)	-	mg/kg
2.	Conductivity	-	µmhos-cm-1	23.	TKN	-	mg/kg
3.	TDS	-	mg/kg	24.	Mercury (Hg)	-	mg/kg
4.	TSS	-	mg/kg	25.	Ammonia NH4-N	-	mg/kg
5.	COD	-	mg/kg	26.	Arsenic (AS)	-	mg/kg
6.	BOD	-	mg/kg	27.	T. Alkalinity	-	mg/kg
7.	Sulphate (SO4)	-	mg/kg	28.	P. Alkalinity	-	mg/kg
8.	NO3 N	-	mg/kg	29.	Fluoride (F)	-	mg/kg
9.	Chloride (Cl)	-	mg/kg	30.	Sulphide	-	mg/kg
10.	Temperature	-	°C	31.	Potassium (K)	-	mg/kg
11.	Total Iron (Fe)	7480.0	mg/kg	32.	Sodium (Na)	-	mg/kg
12.	Total Hardness	-	mg/kg	33.	Boron	-	mg/kg
13.	Chromium (Cr+6)	ND	mg/kg	34.	TFS	-	mg/kg
14.	Zinc (Zn)	58.0	mg/kg	35.	Total Chromium	ND	mg/kg
15.	Copper (Cu)	20.0	mg/kg	36.	Phenol	-	mg/kg
16.	Cyanide	-	mg/kg	37.	Turbidity	-	NTU
17.	Nickel (Ni)	ND	mg/kg	38.	Ca++	-	mg/kg
18.	Lead (Pb)	ND	mg/kg	39.	Mg++	-	mg/kg
19.	Cadmium (Cd)	ND	mg/kg				
20.	Oil & Grease	-	mg/kg				
21.	Total Phosphate	-	mg/kg				

The condition of the seals, fastening and container on receipt was as:-
unSealed as **PCB**. Signed on this **04th** day of **January, 2020**.

To

M/s Executive Officer, MC Hamirpur,
Distt. Hamirpur (H.P.)

AP Pathania
STATE BOARD ANALYST

Annexure-R-1/2

Urgent Court Matter

H.P. STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.) 171009

No. PCB/NGT/OA No. 05/2020-

2482

Dated:- 14.2.2020

To

✓ Executive Officer,
Municipal Council,
Hamirpur, H.P. 177001.

Subject: O.A No. 05/2020 titled as Rita Sharma v. State of H.P. & ors, pending before Hon'ble NGT; Directions thereof.

Sir,

Please find enclosed herewith copy of Joint Inspection Report received from Deputy Commissioner, Hamirpur vide Office Letter No. DCH-UDB/2020/-433, dated 11.02.2020 in abovecited matter regarding Municipal Solid Waste Facility in Hamirpur.

In this connection, your local body being the responsible executive agency for implementation and compliance of Solid Waste Management Rules, 2016, you are hereby directed to act on the recommendations of the Joint Inspection Committee and submit the compliance report to Hon'ble NGT under intimation to this office.

(Enclosed: as above)

14/2/20

Member Secretary,
HPSPCB, Shimla

Tel. No. 0177-2673766